

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)
LOK SABHA
UNSTARRED QUESTION NO. 4756
TO BE ANSWERED ON 30.03.2017**

Asian Cross Country Championships

4756. PROF. PREM SINGH CHANDUMAJRA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has taken note of the alleged mismanagement by Athletics Federation of India by not fielding adequate number of athletes at the last Asian Cross Country championships;

(b) if so, the details thereof and the reaction of the Government thereto; and

(c) the steps taken/being taken by the Government to bring transparency and improve efficiency of all the sports federations in the country?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR
YOUTH AFFAIRS & SPORTS
(SHRI VIJAY GOEL)**

(a) & (b): Madam, selection of sportspersons/teams for participation in international sports tournaments is the prerogative of the concerned National Sports Federation which has to be based on performance. Government does not interfere in the selection of athletes. Athletics Federation of India had submitted a list of 14

athletes for participation in Asian Cross Country Championship held in Manama, Bahrain, which has been approved.

(c) To ensure transparency and fairness in the selection of athletes, Government has issued instructions to Indian Olympic Association (IOA) and National Sports Federation (NSFs) to place on their websites various information relating to selection of athletes such as list of core probable & basis of their selection, details of coaching camps organised, notification of selection criteria well in advance, list of athletes selected, performance criteria which formed the basis of selection, etc.
